

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5436-JK (LD) of 2022

DATED:- 01 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.


By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 01.08.2022

No:-LAW-OIC/204/2022

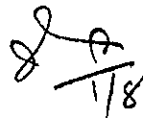
Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) , Industries and Commerce Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 5436-JK(LD) of 2022 dated 01.08.2022

S.No.	Title of the case.	OIC.
1.	WP(C) No. 3849/2019 titled M/s Ganesha V/s State of J&K and others.	Mrs. Anoo Malhotra, JKAS, Director Industries & Commerce, Jammu
2.	WP(C) No. 456/2022 titled Mohini Industries V/s U.T. of J&K & others.	Mr. Surinder Kumar, JKAS, General Manager, DIC, Samba
3.	OWP No. 2363/2018 title Dhanpat Raj & others V/s State of J&K & others.	Mr. Prem Singh, JKAS, DIC, Kathua
4.	WP© nO. 2442/2021 titled Sh Kulbir Singh Jamwal and Ors Vs J&K SICOP and Ors	Sh Rakesh Singh Bhau, DM(F) through Sh. P.K Bhat DM (HQ)
5.	M/s Jammu Ispat Pvt Ltd Vs J&K SICOP Respondent No. 2 and 3 CIMA No. 01/2008	Sh Devinder Pal Singh GM (M) Jammu
6.	Sh Balraj Singh Sahni V/s Devam Puri and Ors before the court of Principal District Judge jammu	Sh Angrez Chand DGM (E) Jammu
7.	M/s JK Power Solutions V/s Rajesh pandoh general Manager jk SICOP and Ors CCP(S) 223/2021	Sh Ravinder Sharma PE(E) Gangyal Jammu.
8.	M/s ATM Industries V/s UT of j&K and oRS	Sh Ravinder Katwal DM(E) Kathua
9.	M/s New Dia Insurance Co. V/s Arshad BiBi and Ors Respondent No. 7 CIMA 594/14.	Sh Aman Singgh DM (RM) through Sh. Suhil Malhotra GM RM Jammu
10.	Sh. Nitin Kant Vs UT of J&K and Ors WP(C) No 911/2022	Sh Rajan Sharma I/c GM (P) Jammu
11.	M/s jamkesh tiles V/s Secy and Ors before the L.D Additional District Judge (Commercial Court Jammu)	Sh Devinder Pal Singh GM (M) Jammu
12.	M/s Janbaaz Security and Management Service V/s UT of J&K and Ors WP(C) No. 883/2020	Sh Vishal Gupta, Project Manager (IT) Jammu
13.	M/s Inhabitants of Tund Jarh etc. and Ors. WP (C) No. 2368/2021	Sh Raj Kumar, Estate Manager (U) Udhampur
14.	WP No.485/2022 titled Ashiq Hussain Allai Vs UT of J&K & Ors.	Mr. Mirza Shahid Ali Beigh, Deputy Director, Handicrafts Kashmir
15.	OA No. /2022 titled Mohammad Rajab Rather Vs UT of J&K & Ors.	Mr. Mohammad Abass Ganai, Assistant Director, Handicrafts Budgam
16.	Smt. Kamlesh Gupta Vs Rakesh Sharma MD JKHDC Jammu CCP (s) No.114/2021	Mr. Atul Sharma, Managing Director J&K State Handicrafts & Handloom Development Corporation Ltd
17.	SWP No. 1076/2022 titled Tarsem Lal V/s UT of J&K & Others.	
18.	SWP No. 1248/2022 titled Vinod Koul & others V/s UT of J&K & Others.	
19.	SWP No. 1204/2004 titled Raman Deep Magotra V/s UT of J&K & Others.	


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20.	CCP No. 58/2022 titled Om Singh Bandral V/s Ut of J&K & Others.	
21.	SWP No. 2425/2021 titled Madan Gopal V/s UT of J&K & others.	
22.	SWP No. 62/2021 titled M/s Sidwool Spinning & Carding Indutry V/s UT of J&K & others.	


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